

**Title:** Introduction of the High Court of Andhra Pradesh (Establishment of a Permanent Bench at Visakhapatnam) Bill, 2000.

**15.53 hrs.**

SHRI KRISHNAM RAJU (NARSAPUR): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Andhra Pradesh at Visakhapatnam.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Andhra Pradesh at Visakhapatnam. "

*The motion was adopted.*

SHRI KRISHNAM RAJU : Sir, I introduce the Bill.

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